

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
TEAMWORK CABLES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Teamwork Cables Private Limited
2.	Date of incorporation of corporate debtor	27/03/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31300GJ2009PTC056449
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: Plot No. 75, G-2, Suryabhanu Housing Association, GIDC Colony, Umbergaon GJ 396171.
6.	Insolvency commencement date in respect of corporate debtor	Order Delivered on: 20/12/2019 (Copy of Order received on: 30/12/2019)
7.	Estimated date of closure of insolvency resolution process	17/06/2020 (Being 180 days from the date of Commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Umesh Harjivandas Ved Registration Number: IBBI/IPA-002/IP-N00136/2017-18/10376
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Umesh Harjivandas Ved Address: 304, Shoppers Plaza – V, Opp. Municipal Market, C G Road, Navranpura, Ahmedabad-380009. E-mail: umesh@umeshvedcs.com / umeshvedcs.office@airtelmail.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Umesh Harjivandas Ved Address: 304, Shoppers Plaza – V, Opp. Municipal Market, C G Road, Navranpura, Ahmedabad-380009. E-mail: umesh@umeshvedcs.com / umeshvedcs.office@airtelmail.in
11.	Last date for submission of claims	13/01/2020 (14 days of receipt of Order by IRP)

12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address:NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Teamwork Cables Private Limited on 20/12/2019.

The creditors of Teamwork Cables Private Limited, are hereby called upon to submit their claims with proof on or before 12/01/2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30-12-2019
Place: Ahmedabad


UMESH HARJIVANDAS VED
INTERIM RESOLUTION PROFESSIONAL

Registration Number: IBBI/IPA-002/IP-N00136/2017-18/10376